

Year	Cases Registered	Cases in which culprits convicted	Cases in which accused acquitted
1	2	3	4
1985	715	65	510
1986	2290	159	1074
1987	1403	160	406
1988	1392	213	285
1989	1346	160	267
1990	1421	227	290
1991	1187	106	113
1992	902	144	75
1993	761	141	14
1994	701	49	6
1995	736	63	3

(upto 30.11.1995)

(b) and (c) Out of the total acquittal cases, forty-nine have ended due to reasons of improper investigation or failure of prosecution such as :-

- (i) careless or hurried investigation;
- (ii) delays in submitting the challan;
- (iii) delay in submitting the report of the Central Forensic Science Laboratory;
- (iv) not producing the case property properly;
- (v) failure to take public witnesses at the time of search, etc.

Action taken against the police officials found involved in such cases is given in the enclosed statement.

STATEMENT

Punishment Awarded	Number of Police Officials
1	2
Dismissal	1
Reduction in Rank	1
Withholding of increment	1
Forfeiture of service	2
Censure	25
Warning	8
Transfer to non-sensitive units	2
DE Pending/cases under consideration	8
Show Cause Notices for Censure issued which were later on filed on considering reply	10

[Translation]

Residential Schools for Orphans

3851. SHRI ARJUN SINGH YADAV : Will the Minister of WELFARE be pleased to state :

(a) whether the Union Government are considering to construct residential schools for the orphan children;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) to (c) There is no scheme for constructing residential schools for the orphan children. However, the Central Government is implementing a Scheme for the Welfare of Street Children in 22 cities of the country. During 1994-95, 81 organisations were provided grant-in-aid under the Scheme. One of the component of the Scheme is to offer facilities for literacy, numeracy and life education and initiating efforts for mainstreaming of the children in the formal education system.

People Below Poverty Line

3852. SHRI BRISHIN PATEL :

SHRI NAWAL KISHORE RAI :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned, 'slow growth of agricultural income to increase poverty' appearing in the 'Business Standard' dated November 11, 1995;

(b) if so, the details thereof;

(c) whether the number of people below the poverty line is not likely to decline during the current year as compared to 1991-92 due to unsatisfactory increase in the rate of gross income in the agriculture Sector in the country;

(d) if not, the reaction of the Government in this regard;

(e) whether the Government have made any assessment in regard to the increase in the rate of income per hectare in agriculture sector during the last years; and

(f) if so, the estimated rate of income in agriculture sector during 1991-92 and 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) Yes, Sir.

(b) to (f) Planning Commission estimates the number of people below poverty line based on the quinquennial survey data on household consumption expenditure released by National Sample Survey Organisation (NSSO). The latest estimates of poverty available are for 1987-88. After 1987-88, NSSO has conducted a survey in 1993-94, results of which are still awaited.

The Gross Domestic Product (GDP) in agriculture sector (including Livestock) at factor cost at 1980-81 prices is Rs.59464 crores in 1991-92, Rs.62589 crores in 1992-93 and Rs.64456 crores, as per quick estimates, in 1993-94. The figures of GDP for 1994-95 are not yet available.

The latest year for which Net Sown Area (NSA) figures are available is 1992-93. The provisional figures of NSA for 1991-92 and 1992-93 are 141.49 million hectares and 142.51 million hectares respectively.

The GDP per hectare NSA is thus Rs. 4202 in 1991-92 and Rs.4392 in 1992-93.

Coal Shortage

3853. SHRI NAWAL KISHORE RAI :

DR. MAHADEEPAK SINGH SHAKYA :

Will the Minister of COAL be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item appearing in daily Financial Express, dated 17th October, 1995 under the caption Industries facing closure due to coal shortage;

(b) if so, whether several industries are on the verge of closure due to insufficient availability of coal in the country;

(c) if so, the details in this regard and whether availability of quality coal is not as per its requirement in the country;

(d) if so, the action taken by the Government in this regard; and

(e) the present position of demand and supply in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) According to the information received from Coal India Limited they are not aware of any industrial unit having been closed due to insufficient availability of coal in the country. The actual despatches of coal during the period April-November, 1995 from the public sector coal companies have shown a 7.37% increase over similar period last year. Coal Companies are endeavouring to meet the growing demand of coal, including that of industrial consumers by increasing production of coal. In addition, private Sector is being allowed to mine coal for specified captive use. Option for import of coal is also available.

(c) and (d) The geological reserves of superior grades of coal in the country are limited. However, as a result of technological advancements, the coal burning equipment being installed in the country is now designed to burn the coal of quantity available indigenously. Moreover, the quality of coal to be supplied to individual consumers is decided on the basis of specified parameters of their coal

burning equipment and coal supplies are arranged accordingly from compatible sources as per the linkages established.

(e) The demand of raw coal in the country, as assessed by the Planning Commission, and actual off take during the year 1994-95 were as under ;

Demand	268.50 million tonnes
Off-take	260.64 million tonnes

The demand of raw coal in the country for the year 1995-96 has been assessed by the Planning Commission at 288.00 million tonnes.

[English]

Dudhi-Chuwa Project of NCL

3854. SHRI RAM NIHOR RAI : Will the Minister of COAL be pleased to state :

(a) the reason for recent break down of Coal Handling Plant of Dudhi-Chuwa project of N.C.L.;

(b) whether any private party has been assigned with the maintenance work on contract basis; and

(c) if so, the name of the private concern and the estimated expenditure likely to be incurred?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI JAGDISH TYTLER) : (a) Recently there has been no break down in Coal Handling Plant (CHP) of Dudhichua Project of Northern Coalfields Ltd. However, due to fire in control panel on 30.12.1994, the CHP had gone under breakdown. The CHP has since been recommissioned.

(b) and (c) Yes, Sir. For maintenance job M/s. United Enterprises and for plant cleaning M/s. Appolo India and M/s. A.K. Choubey were engaged for which a payment of Rs.1,62,150/- had been made during 1994-95.

Radio Paging Service

3855. SHRI JAGAT VIR SINGH DRONA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Radio Paging Service has been started in the country;

(b) if so, the details thereof;

(c) the places and time where the said scheme is likely to be started;

(d) whether further tenders have been invited from private companies for this scheme; and

(e) if so, name of the companies/firms and terms and conditions of tenders?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes, Sir.